

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED

CIN : U45203TN2008PLC069210

Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS

Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Annexure - 8

A) List of Operational Creditors-Suppliers

| S.N | Name of the Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contigent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----|--|---------------------------|-----------------------|---------------------------|--|------------------------------------|----------------------------|--------------------------|--------------------------|---------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of claims admitted | Nature of Claim | Amount Covered by Security Intrest | Amount Covered by gurantee | Wheth er Related Party ? | % of Voting Share in COC | | | | | |
| 1 | Gujarat State Road Development Corporation Limited | 11.08.2019 | 114,55,70,852 | 69,38,11,761 | Default in payment of Concession fees and damages. | - | - | No | - | - | - | 45,17,59,091 | 0 | |
| 2 | Hindustan Colas Private Limited | 16.08.2019 | 47,27,893 | 36,24,678 | Supplier services | - | - | No | - | - | - | 11,03,215 | 0 | |
| | TOTAL | | 1,15,02,98,745 | 69,74,36,439 | | | | | | | | 45,28,62,306 | - | |

Amount in Rs.